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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 269/16	TP 116/17	Hearing	433( e)	Ultra Tech Cement Ltd. Vs Nitesh Estates P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Charitha V Alman law Partners 8147005579	Respondent	

**ORDER**

Counsel for Respondent is present. Counsel for Petitioner is absent.  
Counsel for Respondent, undertake to <sup>report</sup> return full settlement of the claim after <sup>FW</sup> hearing on 23/10/2017.

  
Member (T)

  
Member (J)